

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/718(KB)2019
IA(I.B.C)/1048(KB)2024, IA(I.B.C)/929(KB)2021,
IA(I.B.C)/599(KB)2021, IA(I.B.C)/1553(KB)2023,
IA(I.B.C)/200(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	SREI INFRASTRUCTURE FINANCE LIMITED VS GIRIDHAN PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sanjiv Sen, Sr. Adv.] for Applicant in IA 1048 of 2024
Ms. S. Sardar, Adv.

Mr. Shaunak Mitra, Adv.] in IA 599

Mr. S. K. Ray, Adv.] for Liquidator
Ms. R. Sanyal, Adv.
Ms. Z. Khan, Adv.
Ms. M. Saha, Adv.
Mr. Pramod Kumar Singh- Liquidator

Mr. Ranjeet Prasad, Adv.] for IA 1929 of 2021 and IA 1599 of 2021
Ms. R. Patel, Adv.
Ms. S. Baruah, Adv.
Ms. P. Bose, Adv.

Mr. V. Singh, Adv.] for Applicant in IA 1553 of 2023
Mr. S. K. Agarwal, Adv.
Ms. N. Singh, CS

ORDER

1. Ld. Counsel for the parties present.
2. In view of the fact that an application is pending before the Hon'ble NCLAT, matters stand adjourned to **21.08.2024**.
3. **IA(I.B.C)/1048(KB)2024:**
 - a. Status quo order, if any, shall continue till the next date of hearing.
 - b. List this matter on **21.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**